In addition the investment made in extension programmes in the Department of Agriculture and Co-operation had been Rs. 9.82, 10.95 and 14.64 crore for the years 1991-92, 1992-93 and 1993-94 respectively.

These however, do not include the ICAR. expenditure incurred by different States and Union Territories.

(b) The break up of the investment made by Indian Council of Agricultural Research under different sectors are presented in the Statement (See below).

(c) The percentage-wise proportion of these sectors in terms of cultivable to cultivated land in the country is 25.71, 40.49 and 18.44 percent for Irrigated, Rainfed and Dryland areas respectively.

(d) The percentage proportion in terms of output in these sectors have been computed from the data available from the Directorate of Economics and Statistics, Ministry of Agriculture. These are 56 12% for irrigated, 33.26% for rainfed and 10.61% for dryland sectors.

(e) The Eighth plan allocation for the Department of Agricultural Research and Education is Rs. 1300 crore. The Annual Plan allocation of the Council in 1994-95 is Rs. 275 crore and proposed allocation for 1995-96 is Rs. 383.50 crore. The non-plan requirements are met on year to year basis.

Statement

Investment made by indian council of Agricultural research under different sectors

(Rs. in crore)

	Year	Irrig		rrigated	Rainfed	Dryland
	1991-92	÷		107.92	222.06	28.68
	1992-93			113.42	226.18	30,18
į	1993-94	÷		129.41	262.43	31,32

Establishment of New Agricultural University

*245. SHRI G. PRATHAPA REDDY : DR. SHRIKANT RAMCHAN-DRA JICHKAR:

Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is any proposal to establish any new agricultural university in the country;

(b) whether any request to this effect from any State Government is pending;

- (c) if so, what are the details thereof: and
- (d) what action has been taken in this regard ?

THE MINISTER OF AGRICULTURE (SHRI BAL RAM JAKHAR): (a) Presently, no proposal for the establishment of a new Agricultural University is pending with the ICAR.

(b) No, Sir.

(c) and (d) Question do not arise.

Agitation by Association of Group D Employees of KVS

*246. SHRI N. GIRI PRASAD :

SHRI GOV1NDRAM MIRI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that the Group D Employees Association of Kendriya Vidyalaya Sangathan had declared to start agitation on 14th December, 1994;

(b) if so, whether they have resorted to the agitation to press their demands;

(c) if so, what are the details of the agitation and what are the demands of the agitating employees; and

(d) what is the reaction of the Government thereon ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) No, Sir. Kendriya Vidyalaya Sangathan has no recognised Group 'D' employees Association nor is there any communication from any such Association to start the agitation on 14-12-1994.

(c) and (d) Do not arise.

Plan for bringing out Hoarded Sugar Stock

*247. DR. BAPU KALDATE:

SHRIMATI KAMALA SINHA : Will the Minister of FOOD be pleased to state:

(a) whether a multipronged Action Plan has been prepared by Government to bring out the hoarded sugar stock in the country ;

(b) if so, what are the details thereof; and

(c) what are the achievements as a result thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAD : (a) The primary responsibility for curbing malpractice* like hoarding,